

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

To

All the Principal District & Sessions Judges,
Of the State of Jammu and Kashmir.

No: 55338/STB.

Dated: 01/02/19

Subject: Information in respect of Conviction rate of 2018.

Sir, *

The information submitted by you on the subject cited above, is not as per requirement and it is impossible to calculate conviction rate on the basis of the data supplied by you.

It is, therefore, requested that the consolidated information of your district may now be furnished in the following format by return Fax No. **01912539896**.

Year	Total No. of criminal cases disposed of during the year.	Total No. of cases in which conviction has been recorded during the year.
2018		

Yours faithfully,

(Sanjay Dhar)
Registrar General

No: 55339/STB.

Dated: 01/02/19

Copy to:-

✓ CPC e-Courts High Court of J&K, Jammu for uploading the same on the High Court Website.

Registrar General